COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 297 OF 2018 & IA NOS. 1245, 1246, 1250, 1327, 1507 AND 1558 OF 2018</u>

Dated: 13th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s Jay Madhok Energy Private Limited

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.

Mr. Vineet Malhotra Mr. Mohit Paul Mr. Vishal Gohri

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R.1

Mr. Sajan Poovaiyya, Sr. Adv.

Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Parminder Kaur Mr. Pratibhanu Kharola Ms. Priyanka for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on 27.11.2018.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

ts/vg